

pan>

Title: Introduction of the Solar Energy (Development And Compulsory Use) Bill, 2015.

DR. KIRIT P. SOLANKI (AHMEDABAD): I beg to move for leave to introduce a Bill to provide for development of solar power generation and mandatory use of solar power by every household, business establishment and Government building, in order to promote use of non-conventional energy and for matters connected therewith or incidental thereto.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for development of solar power generation and mandatory use of solar power by every household, business establishment and Government building, in order to promote use of non-conventional energy and for matters connected therewith or incidental thereto."

The motion was adopted.

DR. KIRIT P. SOLANKI: I introduce the Bill.

16.03 3/4 hours